

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.09.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 982 of 2022	Shivam Agriols Pvt. Ltd. Vs. Krishan Vanaspathi Industries Pvt. Ltd.	Akash Vajpai	
2.	Comp. App. (AT) (Ins) No. 995 of 2022	Shree Sai Jagannath Vs. Adhunik Metaliks Ltd. & Ors.	Harshita Singhal	Saket Sikkri Aditya Sharma-R1 Arvind Kr. Gupta-R2
3.	Comp. App. (AT) (Ins) No. 1007 of 2022 & I.A. No. 2903 of 2022	Vinod Kumar Mittal Vs. UCO Bank & Anr.	Apoorv Shukla	
4.	Comp. App. (AT) (Ins) No. 1047 of 2022	Paul Trading Co. Vs. Reshma Mittal Resolution Professional of M/S Monika Freshway Foods Pvt. Ltd. & Ors.	Honey Satpal	
5.	Comp. App. (AT) (Ins) No. 1048 of 2022	DBS Bank India Ltd. Vs. Kuldeep Verma, Liquidator of Eastern Gases Ltd.	Utsav Mukherjee	
6.	Comp. App. (AT) (Ins) No. 1049 of 2022	State Bank of India Vs. Manmohan Kumar Khanduja	Ashwini Kumar Singh	
7.	Comp. App. (AT) (Ins) No. 1050 of 2022	State Bank of India Vs. Neera Khanduja	Ashwini Kumar Singh	

8.	Comp. App. (AT) (Ins) No. 1051 of 2022	State Bank of India Vs. Rohitash Khanduja	Ashwini Kumar Singh	
9.	Comp. App. (AT) (Ins) No. 1052 of 2022 & I.A. No. 3053 of 2022	Yes Bank Ltd. Vs. Laxmi Oil and Vanaspati Pvt. Ltd.	Chitranshul A. Sinha	
10.	Comp. App. (AT) (Ins) No. 1082 of 2022 & I.A. No. 3188 of 2022 (With Defects)	The General Manager, Eastern Railway & Ors. Vs. Palogix Infrastructure Pvt. Ltd.	Vijay Joshi	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
12.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
13.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
14.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3
15.	Comp. App. (AT) (Ins) No. 353 of 2022	Deepak Kapoor (Shareholder/Director of Sarash Exports Services Pvt. Ltd.) Vs. Umesh Chand Goyal	Kunal Anand	Umesh C. Goyal Aditya Gauri-R1 Ashutosh Goel
16.	Comp. App. (AT) (Ins) No. 615 of 2022	Raj Kumar Banerjee Minority Shareholder of Rohit Ferro Tech Ltd. Vs. Supriyo Kumar Chaudhuri Resolution Professional of Rohit Ferro Tech Ltd. & Ors.	Aviral Kapoor	Indranil Ghosh Niharika Sharma Udit Mendiratta-R2

17.	Comp. App. (AT) (Ins) No. 627 of 2022	Nileshbhai Shantilal Patel Vs. Westin Resins and Ploymers Pvt. Ltd. & Anr.	Pallavi Pratap	Jignesh Ajit Ganatra
18.	Comp. App. (AT) (Ins) No. 648 of 2022	Apurva Prasad Erstwhile Director of Corporate Debtor, Anindya Infratech Pvt. Ltd. Vs. Sanghvi Movers Ltd. The Operational Creditor & Anr.	Devvrat Anup Kumar	Shikhil Suri Nikita Thapar Madhu Suri-R1 Sudhir Kr. Shukla-R2
19.	Comp. App. (AT) (Ins) No. 676 of 2022	Ajay Singal Vs. Gaurav Katiyar Interim Resolution Professional of GRJ Distributers and Developers Pvt. Ltd. & Ors.	Sandeep Bhuraria	Rishabh Jain Gaurav Katiyar Piyush Singh-R2 to R47
20.	Comp. App. (AT) (Ins) No. 696 of 2022	Ahluwalia Contracts (India) Ltd. Vs. Logix Infratech Pvt. Ltd.	Dhruv Rohatgi	Vijay Kaundal Nitish K. Sharma
21.	Comp. App. (AT) (Ins) No. 789 of 2022	Hari Charan Gupta Vs. Mayapur Sales Pvt. Ltd.	Anurag Kumar Agarwal	
22.	Comp. App. (AT) (Ins) No. 816 of 2022	Subhash Chand Gupta Vs. Bhavesh Texo Fab Pvt. Ltd. & Anr.	Srijan Mehrotra	
23.	Comp. App. (AT) (Ins) No. 915 of 2022	Gandhar Oil Refinery (India) Ltd. Vs. City Oil Pvt. Ltd.	P. Sirohi	
24.	Comp. App. (AT) (Ins) No. 942 of 2022	Nipun Gupta & Anr. Vs. Praveen Bansal Resolution Professional of Silverton Spinners Ltd. & Ors.	Karan Valecha	
25.	Comp. App. (AT) (Ins) No. 979 of 2022	Uma Shankar Geonka (Suspended Director of Calzini Fashions Ltd.) Vs. Kailash Chandra Jain Interim Resolution Professional of Jayna Traders Pvt. Ltd. & Anr.	Vaibhav Tyagi	Nikhil Kr. Verma-R1 Rishabh Jain-R2

26.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr. With	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
27.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	Garima Sharma

02:00 PM
(After rising of Court - III)

For Hearing

28.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani-R1
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Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar